

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

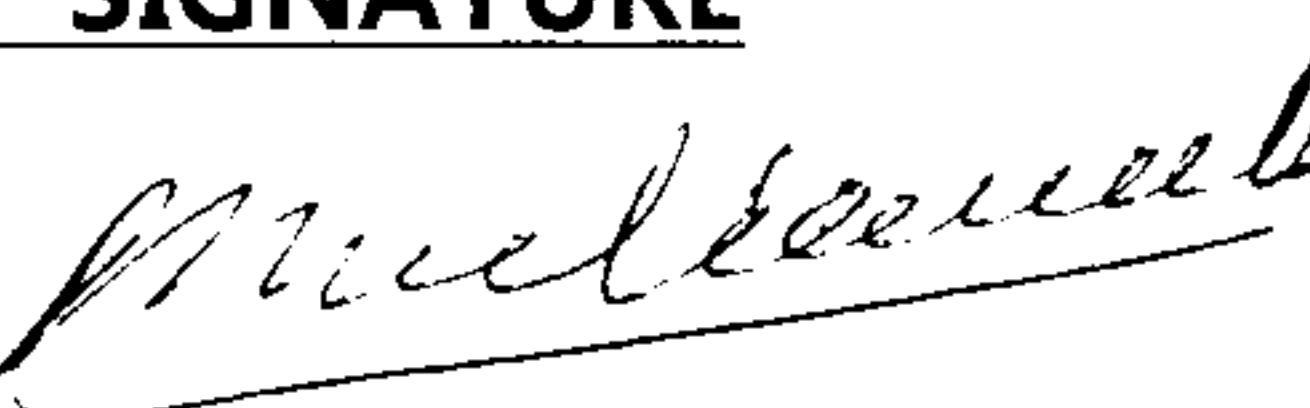
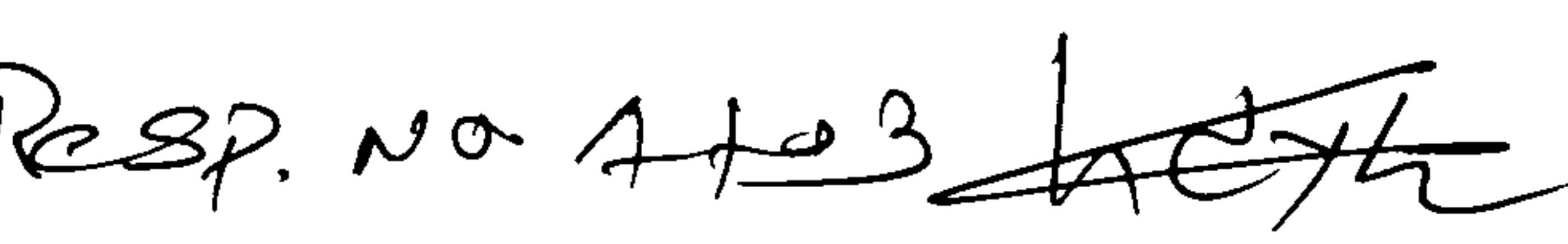
**C.A. No. 279/634A/CLB/MB/2013(Old)
TP. No 53/634A/NCLT/AHM/2016(New)**

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

Name of the Company: Dilip Narpatlal Shah & Ors.
V/s.
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 634A of the Companies Act, 1956

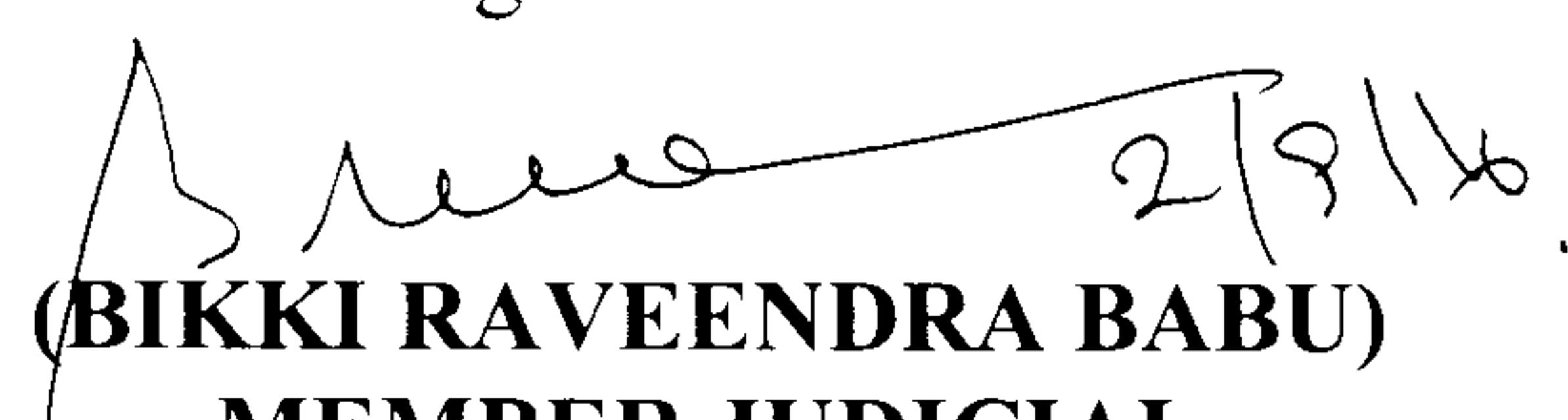
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GUJARWALA	ADVOCATE	PETITIONERS	
2.	CHETAN K. PANDYA	RESP. NO 4103	103	

ORDER

Counsel for petitioner present. Mr. Chetan K. Pandya filed Vakalatnama for R- 1,2,3. He offers to file Vakalatnama for R-4. It is represented that pleadings have been completed and matter is coming up for final hearing.

Counsel for petitioner has some urgency.

Hence, list the matter on 18.10.2016 for final hearing.


**(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL**

Dated this 2nd day of September, 2016